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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

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Review Application No.40/7 of 1994

in

O.A. No.229 of 1993

Suraj Prasad

vs.

Union of India

1. Union of India

2. Divisional Railway Manager

3. The Assistant Traffic Supdt. ... Applicants

versus

Suraj Prasad ..

Respondent.

Coram: Hon'ble Mr. Justice R.K.Varma, V.C.

Order

Hon'ble Mr. Justice R.K.Varma, Vice Chairman

This is an application for review filed by the Union of India , N.E.Railway, Gorakhpur against the order dated 17.12.93 passed in O.A.No.229 of 1993.

The review application raises contentions as in appeal and does not disclose any error apparent on face of the record so as to justify interference in review jurisdiction. No other ground is raised justifying invoking invocation of power of review. The application is also time barred by time.

Accordingly the review application is dismissed being without merit and time barred.

R.K. Varma
(Justice R.K.Varma)
Vice Chairman

23.1.95.